

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE
APPELLATE SIDE, BOMBAY**

No. A. 3935/76/2025

It is hereby certified that the below mentioned Civil Judge, Junior Division and Judicial Magistrate First Class have satisfactorily completed their probation period as per proviso to Rule 13(1),13(4) r/w Rule 15 of the Maharashtra Judicial Service Rules, 2008 and have also completed 3 years of regular service on the post of first appointment as specified at Instruction No. 1 in the Government Circular, General Administration Department: No. PC-1414/(M.No.73/14)/13A dated 11.09.2014. Accordingly, such Judicial Officers are eligible to be considered as 'permanent employees' for all necessary purposes to the posts mentioned in column No. 2 against their names, from the date mentioned in column No.4

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
1	Smt. Sapna Milind Patil, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mehkar, Buldhana	Civil Judge, Junior Division	22/08/2016	26/02/2020
2	Shri Parag Phadnis Awate, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, AUSA, Latur	Civil Judge, Junior Division	22/08/2016	05/09/2019
3	Smt. Archana Vishal Khedkar Garad, 7 th Joint Civil Judge, Junior Division, and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	05/09/2019
4	Shri Prasad Dipak Kolekar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Pimpalgaon, Nashik	Civil Judge, Junior Division	22/08/2016	30/08/2019
5	Shri Shyam Shivajirao Tondchire, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Saoli, Chandrapur	Civil Judge, Junior Division	22/08/2016	21/08/2019
6	Smt. Ranjana Vijay Kamble, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Miraj, Sangli	Civil Judge, Junior Division	22/08/2016	27/08/2019
7	Smt. Rubeena Nazir Mujawar, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class Jalna	Civil Judge, Junior Division	22/08/2016	21/08/2020

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	(1)	(2)	(3)	(4)
8	Smt. Shubhangee Balasaheb Dhawale, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sangamner, Ahmednagar	Civil Judge, Junior Division	22/08/2016	06/12/2019 ✓
9	Shri Jahangir Rasheed Pathan, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Yeola, Nashik	Civil Judge, Junior Division	22/08/2016	13/09/2019 ✓
10	Smt. Anuja Anil Kale , Civil Judge, Junior Division and Judicial Magistrate, First Class, Pen, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	12/10/2019 ✓
11	Shri Amitkumar Trimbakrao Mangire, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jaisingpur, Kolhapur	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
12	Smt. Ketaki Nama Gowariker, 16 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Aurangabad	Civil Judge, Junior Division	22/08/2016	30/09/2019 ✓
13	Smt. Chandrashila Shivaji Patil, Civil Judge, Junior Division and Judicial Magistrate, First Class, Koregaon, Satara	Civil Judge, Junior Division	22/08/2016	16/12/2019 ✓
14	Shri Rajendra Vasant Kadam, 16 th Civil Judge, Junior Division and Judicial Magistrate, First Class, Amravati	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
15	Shri Amit Sunil Koshti, Civil Judge, Junior Division and Judicial Magistrate, First Class, Malegaon, Nashik	Civil Judge, Junior Division	22/08/2016	03/09/2019 ✓
16	Shri Indrajit Govardhan Mahadeokoli, Civil Judge, Junior Division and Judicial Magistrate, First Class, Dharni, Amravati	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
17	Smt. Surekha Vijay More, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalgaon	Civil Judge, Junior Division	22/08/2016	06/03/2020 ✓
18	Smt. Madhavi Ramesh Patkar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kadegaon, Sangli	Civil Judge, Junior Division	22/08/2016	02/09/2019 ✓

Sr. No.	Name of Judicial Officer and Present designation	Designation of the post on which the permanency (confirmation) is granted to the Judicial Officer mentioned in the column No.1	Date of First appointment for continuous service	Date of Permanency (confirmation)
	(1)	(2)	(3)	(4)
19	Smt. Kiran Krishnarao Patil, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sangamner, Ahmednagar	Civil Judge, Junior Division	22/08/2016	26/08/2019 ✓
20	Smt. Swapnali Methaji Waghmare, Judge, Co-operative Court, Satara	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
21	Smt. Durga Prasad Pujari (Smt. Durga Bhagawan Sutar) 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Baramati, Pune	Civil Judge, Junior Division	22/08/2016	27/08/2019 ✓
22	Smt. Prajakta Bhimmarao Patil, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Gangapur, Aurangabad	Civil Judge, Junior Division	22/08/2016	18/09/2019 ✓
23	Shri Shirishkumar Digambar Waghmare, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pathardi, Ahmednagar	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
24	Smt. Madhuri Kewal Gote, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shegaon, Buldhana	Civil Judge, Junior Division	22/08/2016	22/09/2019 ✓
25	Shri Dipak Gokul Kankhare, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Solapur	Civil Judge, Junior Division	22/08/2016	10/10/2019 ✓
26	Smt. Neelkamal Lahu Gaikwad, Assistant Charity Commissioner, Thane	Civil Judge, Junior Division	22/08/2016	24/10/2019 ✓
27	Shri Anup Ramkrishna Abhyankar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mukhed, Nanded	Civil Judge, Junior Division	22/08/2016	25/09/2019 ✓
28	Smt. Sanyogita Subhashrao Deshmukh, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Khalapur, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	12/09/2019 ✓

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	(1)	(2)	(3)	(4)
29	Shri Mujahedul Haque Hafeezul Haque Farooqui, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Indapur, Pune	Civil Judge, Junior Division	22/08/2016	29/08/2019 ✓
30	Smt. Bhakti Anilrao Talekar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Erandol, Jalgaon	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
31	Shri Prashant Prakashrao Kale, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Baramati, Pune	Civil Judge, Junior Division	22/08/2016	06/10/2019 ✓
32	Shri Pandit Dagu Deore, Civil Judge, Junior Division and Judicial Magistrate, First Class, Karanja, Washim	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
33	Shri Nivas Krishna Kharade, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Morshi, Amravati	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
34	Smt. Dipali Subhash Khot, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Khalapur, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	06/09/2019 ✓
35	Smt. Manasee Dipak Khasnis, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Satara	Civil Judge, Junior Division	22/08/2016	08/10/2019 ✓
36	Smt. Pranjasvi Chandrakantrao Phatale, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Osmanabad	Civil Judge, Junior Division	22/08/2016	01/10/2019 ✓
37	Smt. Dulari Kewalram Sahu, Assistant Charity Commissioner, Buldhana	Civil Judge, Junior Division	22/08/2016	11/09/2019 ✓
38	Shri Shankar Baburao Ambhore, Civil Judge, Junior Division and Judicial Magistrate, First Class, Nandgaon-Khandeshwar, Amravati	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓

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	(1)	(2)	(3)	(4)
39	Smt. Ashwini Subhash Birajdar, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Solapur	Civil Judge, Junior Division	22/08/2016	30/08/2019 ✓
40	Smt. Prajkta Rajiv Sabnis, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Indapur, Pune	Civil Judge, Junior Division	22/08/2016	13/04/2020 ✓
41	Shri Sunil Sharad Dahatonde, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Satara	Civil Judge, Junior Division	22/08/2016	06/09/2019 ✓
42	Shri Umesh Bhashkarrao Pethe, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Malshiras, Solapur	Civil Judge, Junior Division	22/08/2016	28/08/2019 ✓
43	Smt. Shital Dattatray Sabale, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, AUSA, Latur	Civil Judge, Junior Division	22/08/2016	18/09/2019 ✓
44	Smt. Prajakta Shirish Apte, Joint Judicial Magistrate, First Class, Khadki (Contt.), Pune	Civil Judge, Junior Division	22/08/2016	15/10/2019 ✓
45	Shri Atul Bhimrao Patil, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Indapur, Pune	Civil Judge, Junior Division	22/08/2016	28/08/2019 ✓
46	Shri Kailas Tryambak Adhayke, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sillod, Aurangabad	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
47	Smt. Swanandi Devidas Wadgaonkar, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ahmedpur, Latur	Civil Judge, Junior Division	22/08/2016	27/08/2019 ✓
48	Smt. Ashwini Jotiram Bachulkar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Atpadi, Sangli	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓

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	(1)	(2)	(3)	(4)
49	Smt. Usha Devidas Jadhav, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sangamner, Ahmednagar	Civil Judge, Junior Division	22/08/2016	12/09/2019 ✓
50	Shri Sangram Subhash Jadhav, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Belapur, Thane	Civil Judge, Junior Division	22/08/2016	26/08/2019 ✓
51	Shri Amol Bharat Jawale, Civil Judge, Junior Division and Judicial Magistrate, First Class, Dhamangaon Railway, Amravati	Civil Judge, Junior Division	22/08/2016	31/08/2019 ✓
52	Shri Ankush Sidram Kambale, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Shirampur, Ahmednagar	Civil Judge, Junior Division	22/08/2016	06/09/2019 ✓
53	Shri Ghansham Ramlal Tiwari, Civil Judge, Junior Division and Judicial Magistrate, First Class, Murud, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
54	Smt. Neha Kondiram Nagargoje, Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhor, Pune	Civil Judge, Junior Division	22/08/2016	25/09/2019 ✓
55	Smt. Vaishnavi Rohan Mane, Civil Judge, Junior Division and Judicial Magistrate, First Class, Panhala, Kolhapur	Civil Judge, Junior Division	22/08/2016	05/11/2019 ✓
56	Smt. Priti Dnyaneshwar Mendhe, Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalgaon Jamod, Buldhana	Civil Judge, Junior Division	22/08/2016	17/02/2020 ✓
57	Smt. Namrata Mahadev Biradar, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Junnar, Pune	Civil Judge, Junior Division	22/08/2016	23/02/2020 ✓

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58	Shri Nikhil Pradeep Talnikar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Jintur, Parbhani	Civil Judge, Junior Division	22/08/2016	15/09/2019 ✓
59	Smt. Bhanupriya Rahul Avachari Durgawade, Civil Judge, Junior Division and Judicial Magistrate, First Class, Tasgaon, Sangli	Civil Judge, Junior Division	22/08/2016	09/09/2019 ✓
60	Shri Prabhu Krishna Kapade, Assistant Charity Commissioner, Aurangabad	Civil Judge, Junior Division	22/08/2016	05/09/2019 ✓
61	Shri Shaikh Rasool Shaikh Maula , 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Chandrapur	Civil Judge, Junior Division	22/08/2016	26/08/2019 ✓
62	Shri Raju Bhaskar Dole, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Umred, Nagpur	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
63	Smt. Vrushali Kisanrao Patil, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mangalwedha, Solapur	Civil Judge, Junior Division	22/08/2016	02/10/2019 ✓
64	Shri Pramod Manik Kolse, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhiwandi, Thane	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
65	Smt. Eshapriyadarshani Ajaykumar Bhaskar, Judge, Co-operative Court, Kolhapur	Civil Judge, Junior Division	22/08/2016	04/09/2019 ✓
66	Shri Rahul Keshavrao Gaikwad, 8 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	21/08/2020 ✓
67	Smt. Satyavati Sharadchandra Chavan, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pimpri Chinchwad, Pune	Civil Judge, Junior Division	22/08/2016	21/09/2019 ✓
68	Smt. Pooja Anand Apte, Civil Judge, Junior Division and Judicial Magistrate, First Class, Renapur, Latur	Civil Judge, Junior Division	22/08/2016	01/10/2019 ✓

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69	Shri Charudatt Uddhav Shipkule, Civil Judge, Junior Division and Judicial Magistrate, First Class, Satana, Nashik	Civil Judge, Junior Division	22/08/2016	01/09/2019 ✓
70	Shri Al Amoodi Abdul Khayyum 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pimpri Chinchwad, Pune	Civil Judge, Junior Division	22/08/2016	29/08/2019 ✓
71	Smt. Aparna Shivaji Gunjawate, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nilanga, Latur	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
72	Smt. Sharawari Prithviraj Kulkarni, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Karmala, Solapur	Civil Judge, Junior Division	22/08/2016	28/09/2019 ✓
73	Shri Dattatraya Bhausahab Domale, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ghodnadi, Pune	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
74	Smt. Mahadevi Shivaraj Managuli, 6 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kolhapur	Civil Judge, Junior Division	22/08/2016	26/08/2019 ✓
75	Shri Vinod Santosh Damare, Judicial Magistrate, First Class, Pimpri Chinchwad, Pune	Civil Judge, Junior Division	22/08/2016	25/08/2019 ✓
76	Shri Balasaheb Gangadhar Pawar, Civil Judge, Junior Division and Judicial Magistrate, First Class, Muktainagar, Jalgaon	Civil Judge, Junior Division	22/08/2016	26/08/2019 ✓
77	Shri Sudam Shriram Kale, Civil Judge, Junior Division and Judicial Magistrate, First Class, Zari Zamni, Yavatmal	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
78	Shri Nitin Arjun Mane, 7 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kolhapur	Civil Judge, Junior Division	22/08/2016	25/08/2019 ✓

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79	Smt. Archana Kallappa Damate, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Sillod, Aurangabad	Civil Judge, Junior Division	22/08/2016	26/09/2019 ✓
80	Shri Vijay Govind Parware, Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhatkuli, Amravati	Civil Judge, Junior Division	22/08/2016	25/08/2019 ✓
81	Smt. Puja Sanket Mali, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mahad, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	28/10/2019 ✓
82	Shri Jagdish Madhav Agnihotri, Civil Judge, Junior Division and Judicial Magistrate, First Class, Nandgaon, Nashik	Civil Judge, Junior Division	22/08/2016	24/08/2019 ✓
83	Smt. Sonali Shashikant Raul, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pandharpur, Solapur	Civil Judge, Junior Division	22/08/2016	07/09/2019 ✓
84	Shri Umeshchandra Madhavrao Patil, Civil Judge, Junior Division and Judicial Magistrate, First Class, Ralegaon, Yavatmal	Civil Judge, Junior Division	22/08/2016	31/08/2019 ✓
85	Smt. Vrushali Digambar Salve, 7 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Belapur, Thane	Civil Judge, Junior Division	22/08/2016	22/09/2019 ✓
86	Smt. Bhiniimbisat Mohammad Naimuddin Deshmukh, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nanded	Civil Judge, Junior Division	22/08/2016	31/08/2019 ✓
87	Smt. Padmashri Vasant Raut, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Barshi, Solapur	Civil Judge, Junior Division	22/08/2016	02/09/2019 ✓

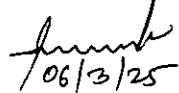
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	(1)	(2)	(3)	(4)
88	Smt. Rita Sheshrao Kulkarni, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Tasgaon, Sangli	Civil Judge, Junior Division	22/08/2016	06/09/2019 ✓
89	Shri Dnyaneshwar Madhukar Gitte, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Kalwan, Nashik	Civil Judge, Junior Division	22/08/2016	25/08/2019 ✓
90	Shri Raju Ashok Shivratri, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pali, Raigad at Alibag	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
91	Shri Sharad Narayan Gavali, 4 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pimpri Chinchwad, Pune	Civil Judge, Junior Division	07/11/2016	09/11/2019 ✓
92	Shri Mohan Ramchandra Kamat, Civil Judge, Junior Division and Judicial Magistrate, First Class, Kamptee, Nagpur	Civil Judge, Junior Division	21/12/2016	06/01/2020 ✓
93	Shri Vijay Shamrao Raut, 9 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	07/11/2016	06/11/2019 ✓
94	Smt. Dipti Ankushrao Sarnayak, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Jalgaon	Civil Judge, Junior Division	22/08/2016	11/10/2019 ✓
95	Shri Khaja Chandsab Kalal; Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Mangrulpir, Washim	Civil Judge, Junior Division	22/08/2016	13/09/2019 ✓
96	Smt. Fiza Firoz Irani, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Ahmednagar	Civil Judge, Junior Division	07/11/2016	23/11/2019 ✓

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	(1)	(2)	(3)	(4)
97	Shri Kailas Parasram Dawane, Civil Judge, Junior Division and Judicial Magistrate, First Class, Maregaon, Yavatmal	Civil Judge, Junior Division	22/08/2016	28/08/2019 ✓
98	Smt. Tejaswini Sandeep Mahadik, 5 th Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Pimpri Chinchwad, Pune	Civil Judge, Junior Division	22/08/2016	17/02/2020 ✓
99	Shri Suhas Haridas Belsare, Civil Judge, Junior Division and Judicial Magistrate, First Class, Rajura, Chandrapur	Civil Judge, Junior Division	22/08/2016	21/08/2019 ✓
100	Shri Jitendra Natha Jadhav, 2 nd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Phaltan, Satara	Civil Judge, Junior Division	07/11/2016	06/11/2019 ✓
101	Shri Manbindu Rushi Bagade, 3 rd Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Bhusawal, Jalgaon	Civil Judge, Junior Division	22/08/2016	24/08/2019 ✓
102	Shri Vasim Isamiya Shaikh, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Nagpur	Civil Judge, Junior Division	22/08/2016	21/08/2020 ✓
103	Shri Amit Anil Kulkarni, 2 nd Joint Judicial Magistrate, First Class, Pune (Contt.), Pune	Civil Judge, Junior Division	22/08/2016	21/02/2021 ✓
104	Shri Vikram Abasaheb Jadhav, Joint Civil Judge, Junior Division and Judicial Magistrate, First Class, Katol, Nagpur	Civil Judge, Junior Division	22/08/2016	21/08/2020 ✓

High Court of Judicature at Bombay

Dated :- 06 March, 2025

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/06/3/25
(Sameer S. Adkar)
Registrar General

No. A. 3935/76/2025

- 1) The Chief Secretary to the Government of Maharashtra, General Administration Department, Mantralaya, Mumbai (By letter)
- 2) The Principal Secretary and R.L.A., Government of Maharashtra, Law and Judiciary Department, Mantralaya, Mumbai (By letter)
- 3) The Principal Secretary, Government of Maharashtra, Home Department, Mantralaya, Mumbai (By letter)
- 4) The Principal Secretary, Government of Maharashtra, Finance Department, Mantralaya, Mumbai (By letter)
- 6) The Accountant General, Maharashtra – I, Mumbai
- 7) The Accountant General, Maharashtra – II, Nagpur
- 8) The Manager, Government Central Press, Mumbai.
- 9) The Pay and Accounts Officer, Mumbai.
- 10) The Principal District and Sessions Judge, _____
- 11) The President, Maharashtra State Co-operative Court, Mumbai
- 12) The Charity Commissioner, Mumbai
- 13) The concerned 104 Judicial Officers

High Court of Judicature at Bombay

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Dated : 06 March, 2025

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Anurag
06.03.2025
For Registrar General